

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 413 of 2012 in
DFR No. 2232 of 2012**

Dated: 20th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttrakhand Power Corporation Ltd. ...Appellant (s)

Versus

M/s. R.V. Akash Ganga Infrastructure Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Counsel for the Respondent(s): Ms. Tanmaya Agarwal

ORDER

It is now reported that the conditional Order has been complied with.

The Registry is directed to number the Appeal and post for Admission on **26.02.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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